NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. CA 587/2022 in C.P.(CAA)/143(MB)2021

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: Belaire Hotels Private Limited
APPEARANCE :
CA 587 of 2022
FOR THE APPLICANT : Adv. Sameer Pandit
Section: Rule 11 of NCLT u/s 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

CA 587 of 2022:- Prayer in the present Application is for urgent listing of CP(CAA) 143 (MB) 2021 which, however, admittedly from the pleadings is found to be listed for hearing on 09.12.2022. Thus, Counsel for the Applicant does not press present Application however, prays that matter be listed high on board on the same date. It is also noted that many matters are prayed to be listed high on board as such we have carefully considered the issue and only such cases finding urgency are order to be listed high on board, since we do not find any urgency in the present matter, no such order is passed. However, liberty is granted in favour of the Applicant to mention, the same if found listed low on board. **CA 587 of 2022** is **disposed of.** It is disposed in above terms.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

15.11.2022
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